



The Orissa Gazette

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No. 6. CUTTACK, FRIDAY, FEBRUARY 10, 1939.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE.

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance:—

No. of Parts.	Annual Subscription without postage.		Annual Subscription with postage.	
	Rs. a. p.		Rs. a. p.	
Part I ...	6	0 0	7	0 0
Part II ...	6	4 0	7	4 0
Part III ...	21	0 0	23	0 0
Part IV ...	2	0 0	2	8 0
Part V ...	3	0 0	3	8 0
Part VI ...	3	0 0	3	8 0
Part VII ...	11	0 0	11	8 0
Part VIII ...	6	0 0	7	8 0
Part IX ...	4	0 0	4	8 0
Part X ...	4	0 0	4	8 0
Part XI ...	4	0 0	4	8 0
Supplement...	8	0 0	10	0 0
Entire Gazette	30	0 0	35	0 0
Single copy ...	1	0 0	1	2 0
Suppl. only (single) ...	0	8 0	0	9 0
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RATES OF ADVERTISEMENTS IN PART VII.

	Rs. a. p.
Full page per issue	20 0 0
Half page per issue	10 0 0

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Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack",

and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home, Revenue and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council printed in separate pamphlet form, are available for sale at the office of the Press Officer, Secretariat, Cuttack.

Rs. a. p.

Price of single copy 0 4 0

NOTICE.

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are available for sale at the office of the Press Officer, Secretariat, Cuttack.

	Rs.	as.	p.
Annual subscription ..	14	0	0
Price of single copy ..	0	5	0

OFFICIAL ADVERTISEMENT.

TENDER NOTICE.

Notice is hereby given that sealed tenders will be invited or auction held by the Superintendent of the Koraput Special Sub-Jail under the Director of Health and Inspector-General of Prisons, Orissa, for the supply of ration and miscellaneous articles required by the maintenance department and raw materials and miscellaneous articles required for the manufactory department during 1939-40 on the date specified below. Further details can be had from the Superintendent of the Jail concerned—

Name of Jail.	Date of auction.
Koraput Special Sub-Jail.	18th February 1939

SADHU CHARAN SAHU,
*Personal Assistant,
 For Director of Health and
 Inspector-General of Prisons,
 Orissa.*

CUTTACK: 24th January 1939.

[2--2--10 2-1939.]

WANTED

A Reader for the Government Press Cuttack, on provisional pay of Rs. 30 a month. The candidate must at least be a matriculate and must have experience in proof-reading for about 3 years in a Press. Only residents or domiciles of the province need apply. Applications will be received by the undersigned up to the 28th February 1939. The appointment will be on probation in the first instance.

V. M. MONEY,
Press Officer,

Orissa Government Press, Cuttack.

CUTTACK: 31st January 1939.

[3--1--24-2-1939.]

GOVERNMENT OF ORISSA, LEGISLATIVE ASSEMBLY DEPARTMENT.

NOTICE.

It is proposed to hold a competitive examination for the selection of a certain number of English Reporters for the Orissa Legislative Assembly.

2. There will be a dictation for 7 minutes at the rate of 120 words per minute and the candidates will be allowed 40 minutes time for transcription on the typewriter. Selection will be made strictly in order of merit and each elected candidate will be required to report the proceedings of the Assembly and paid provisionally a daily allowance of Rs. 7 for each day he is so required to report.

3. Candidates desiring to appear at the examination should apply to the undersigned on or before the 13th February 1939 and those selected to appear for the examination will be informed of the place and date of the examination in due course.

4. The examination will be open to persons already in Government service and outsiders who must be Oriyas or domiciled in Orissa, provided that applications from persons in Government service should be accompanied with a certificate from the head of the office concerned to the effect that the applicant, if selected as a reporter, must be spared whenever he will be required for reporting the Assembly Proceedings.

R. P. MISRA,

*Assistant Secretary to Legislative
 Assembly.*

CUTTACK: 27/28th January 1939.

[2--2--10-2-1939.]

NOTICE.

Sealed tenders superscribed "Tender for making up of uniforms" will be received by the undersigned up to noon on the 23rd February 1939 for the making up of uniforms for the staff of the Posts and Telegraphs Department in the Bihar and Orissa Circle during the official year 1939-40.

2. Detailed information relating to the tender or the contract to be executed as well as the special forms in which tenders are to be submitted may be obtained from the office of the Postmaster-General, Bihar and Orissa Circle, Patna.

3. The Postmaster-General does not bind himself to accept the lowest or any tender.

N. N. BANERJEE,

Postmaster-General,

Bihar and Orissa.

PATNA: 23rd January 1939.

NOTIFICATION A.

Notice is hereby given under sections 6 and 13, Act XI of 1859, that the undermentioned estates and shares of estates in the district of Balasore will be put up for sale at the office of the Collector of that district on the 9th March 1939 at 12 noon for arrears of revenue and other demands which by law are realisable as arrears of land revenue:—

Tauzi no.	Name of mahal and pargana.	Sadr jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold, the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
1	2	3	4	5	6	7	8	9
3562	Haripur, Killa Ambahatta.	Rs. a. p. 923 0 0	Whole	...	Lalmohan Das of Sunhatbindha, P. S. and P. O. Balasore.	...	Rs. a. p. 311 0 0	Rs. a. p.
949	Tq. Krishnapur, P'h. Ankura.	6,913 0 0	Do.	Radhakanta Parhi and another of Eram, P. S. Basudebpur, P. O. Eram.	...	2,400 0 0	
951	Tq. Barahpur, P'h. do.	4,566 0 0	Do.	Mannath Nath De and another of Rajnagar, P. S. and P. O. Balasore.	...	1,783 0 0	
3585/R	Brajasundarpur, P'h. do.	4,240 0 0	Share	4 annas share in the estate	Radha Raman Jiew Thakur through trustees and proprietor Aparna Debya, wife of Banbhanidhi Parhi, Mohapatra and another of Eram, P. S. Basudebpur, P. O. Eram.	1,060 0 0	...	230 0 0

Tauzi no.	Name of mahal and pargana.	Sadr jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold, the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
1	2	3	4	5	6	7	8	9
3885/1	Brajasundarpur, Ph. Ankura.	Rs. a. p. 4,240 0 0	Share...	4 annas share in the estate	Brajakumar Parhi, Gunakar Mohapatra of Eram, P. S. Basudebpur, P. O. Eram.	1,060 0 0	...	230 0 0
3885/2	Ditto	Do. ...	Do. ...	Ditto	Radhanath Pari of Eram, P. S. Basudebpur, P. O. Eram.	1,060 0 0	...	230 0 0
3885/3	Ditto	Do. ...	Do. ...	Ditto	Umamai Debya, wife of Ajodhyanath Pari, manager for minor son Anirudhanath Pari of do., P.S. do., P. O. do.	1,060 0 0	...	230 0 0
37	Tq. Narayanpur, Ph. Adarupeya.	1,089 0 0	Whole...	...	Sri Raghunath Jew Thakur, Marfat Chaudhuri Krushna Prasad Sendh Mahapatra of Begunia, P. S. and P. O. Simulia.	...	439 0 0	
38	Madhusudanpur, Ph. do.	6,030 0 0	Do.	Gyaendra Prasad Bose and another of Bhogmadhab, P. S. Jajpur Town Jajpur, at present Adalatganj, Patna City, P. O. Patna and another.	...	51 1 9	

576/R	Tq. Purastompur, Ph. Balikhand.	1,768 0 0	Share...	5a. 8p. 5kt. share in mauza Kalasuni, Dhumpur, Iswarpur, Kundi, Purastompur and its share Muruna, Raghubindha, Abjhuna (share), Muruna (share), Madhapur, Ramkrishnapur, Chakradharpur and 9 annas 8 pies 5 kt. share in mauza Matiapara, 4 annas 11 p. 5 kt. share in mauza Somanathpur.	Jadunath Panada and others of Ranj P. S. and P. O. Bhadrak and others.	614 11 5	...	287 7 3
3813	Srinathpur, Ph. do.	841 4 10	Whole...	...	Raghuram Srichandan Mohapatra of Eram, P. S. Basudebpur, P. O. Eram.	...	120 10 5	
3814	Harikrishnapur, Ph. do.	709 0 0	Do.	Chaudhuri Sitakanta Mohapatra of Eram, P. S. do, P. O. do.	...	153 10 6	
4126	Surendrapur, Ph. do.	1,540 0 0	Do.	Surendranath Misra of Purastompur, P. S. Simulia, P. O. Balikhand.	...	265 11 6	
4127	Raghunathpur, Ph. do.	1,337 0 0	Do.	Raghunath Nisankh Mohapatra and others of Pusottampur, P. S. do., P. O. do.	...	648 0 0	
923	Baidyanathpur, Ph. Banchas.	4,999 0 0	Do.	Srimatya Snehalata Sirkar, widow of Narendranath Sirkar and others of Sirkathapur, P. S. and P. O. Balasore.	...	700 0 0	
924	Mobarakpur, Ph. do.	9,945 14 5	Do.	Panchanon Kumar Deb Mandal and others of Barbaty, P. S. and P. O. do.	...	4,972 12 9	

Tauzi no.	Name of mahal and pargana.	Sadrjama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Name of proprietors of property to be sold.	If only a share is to be sold, the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
1	2	3	4	5	6	7	8	9
3826	Radhaprasadpur, Ph. Banchas.	Rs. a p 2,819 0 0	Whole	...	Samanta Radhaprasad Das alias Baisnab Charan Das of Sunhatbindha, P. S. and P. O. do.	...	Rs. a p 909 0 0	Rs. a p
3850	Baishnabnagar, Ph. do.	2,698 0 0	Do.	Ditto	...	799 0 0	
3965	Purnachandrapur, Ph. do.	5,350 0 0	Do.	Choudhury Purna Chandra Das Praharaaj Bidyadhar Bhuyan Mohapatra of Kurai, P. S. and P. O. Sero and other.	...	2,130 0 0	
3966	Balabhadrapur, Ph. do.	2,536 13 6	Do.	Chaudhury Shyam Sundar Das Prabaraj Bidyadhar Bhuyan Mohapatra and others of Kurai, Ph. Banchas, P. S. and P. O. do.	...	932 14 9	
3967	Ramkantapur, Ph. do.	2,452 0 0	Do.	Chordhury Krustna Chandra Das Praharaaj Bidyadhar Bhuyan Mohapatra of do. P. S. and P. O. do.	...	1,100 0 0	

4738	Mobarakpur, Radhaprasanna, Ph. do.	2,237 13 3	Do....	...	Babu A. M. Ray, General Manager, Court of Wards on behalf of minor Samant Radha- prasanna Das of Sunhat- bindha, P. S. and P. O. Balasore.	...	1,118 14 1
4739	Mobarakpur, Taracharan, Ph. do.	9,945 14 5	Do.	Taracharan Deb Mandal and another of Barabati, P. S. and P. O. do.	...	4,972 12 9
4742	Mobarakpur, Kai- lash Chandra, Ph. Banchas.	1,864 13 9	Do.	Srinath Chandra Das of Pauskuli alias Rataukuli, P. S. and P. O. Singla.	...	932 6 3
4745	Mobarakpur, Bimbadhar, Ph. do.	538 11 9	Do.	Bimbadhar Das Pattanaik and another of Gadhang, P. S. Soro, P. O. Khanta- para.	...	144 5 9
668	Baharda Tq., Ph. Basta Havelli.	677 0 0	Do.	Choudhuri Kauungo Gopi- nath Prasad Pattanaik of Faamsukha, P. S. and P. O. Basta and others.	...	225 0 0
5100	Kundai Tq., Priyanath, Ph. do.	798 10 0	Do.	Choudhuri Priyanath Satpathy and others of Kundai, P. S. and P. O. Basta.	...	188 15 6
382	Tq. Jagannath- prasad, Ph. Bayang.	10,560 0 0	Do.	Sre Radha Shyam Sundar Jiow Thakur Bije Bausi- bata Brundaban, Sebat Estate Kamkrishna Bose, Execubix, Srimati Susilabala Devi and executor Rabin dra Krishna Mitra and others of Kothar, P. S. Dhannagar, P. O. Kothar and others.	...	1,530 0 0

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1	2	3	4	5	6	7	8	9
387	Nadigan, Ph. Bayang.	Rs. a. p. 2,558 0 0	Whole	...	Kanungo Choudhuri Brendaban Chandra Harichandan Ray Mohapatra of Nadigan, P. S. Dharnagar, P. O. Kothar.	...	1,169 0 0	Rs. a. p.
982/1	Tq. Harisingpur, Ph. Bhera.	5,139 0 0	Share	Rupee 1 share in mauza Ajodhya, Arjunbindha, Babaubindha and its share, Baihal Dadhibabanpur, Daulatpur, Jagannathpur, Jhinkiria, Korabatia, Kanhapur, Kanatia, Kasindpur, Khedirpur, Kherualpur, Mobadila, Mamanipur, Misarpur, Mauriapokhari, Ra gharpokhari, Sandakpur, Sankarpur, Sabapur, Satbibati, 15a. 11p. 6kt. 4b. 15g. 0k. 3bed. in mauza Harisingpur.	Kartik Chandra Ray and another of Kaupur, P. S. Bhadrak, P. O. Kaupur	4,513 0 4	...	2,271 8 2
4826	Birabara pur Sruatimani, Ph. Bhera.	695 11 10	Whole	...	Sruvati Mani Debya, wife of Mahendra Prasad Parhi, mother and guardian of Mannath Prasad Parhi of Erau, P. S. Basudebpur, P. O. Erau.	...	236 15 11	

1373	Kasba Bhograi Ph. Bhograi.	21,967 6 6	Do.	...	Choudhury Satyendra- nandan Das Mohapatra and others of Panchet- garh, P. S. Pataspur, P. O. Panchetgarh.	...	9,620 7 8
904	Tq. Sahara, Ph. Paradachere.	3,458 0 0	Do.	...	Satyendra Narain Ray Mahasay of Lakhanath, P. S. Jellesore, P. O. Lakhannath.	...	1,000 0 0
3420	Ranapur, Ph. Dasmalang.	3,552 9 0	Do.	...	Samanta Radha Prasanna Das of Sunbatndha, P. S. and P. O. Balasore.	...	1,776 0 0
237/R	Tq. Shyampur, Ph. Dham- nagar.	6,931 0 0	Share	Re. 1 in mauza Ajmatpur, Anahar- pur, Baburigan, Brahmapur, Dakshinbar, Dhamnagar, Dol- gobindapur, Dubal, Gariali, Tebhada-Majarpur, Joy nagar, Jhardiha, Kalyani, Kasoti, Kharij- kora, Krushtheadaspur, Kusuma, Mankaria, Mirdadpur, Nachhipur, Naguan, Padmaranpur, Pabarpur, Shyampur, Sabgan, Saritpur, Srivampur, Talpada and Itua.	Kanungo Choudhury Brundaban Chandra Harichandan Ray Moha- patra of Nadigan, P. S. Dhamnagar, P. O. Kohar, and others.	5,894 13 10	1,636 3 11
237/3	Into	6,931 0 0	Do.	16 annas share in mauza Daipur, Nahabari, Karanjgunapur, Sari- sadiha.	Sriwati Pasanta Kumari Devi, wife of Suresh (Chandra Das of Sahapur samil Gabsahi, Ph. Randinogora, P. S. and P. O. Bhadrak.	1,257 10 6	628 13 3
238	Tq. Jabangir, Ph. do.	1,350 0 0	Whole	...	Mahendra Nath Panda, manager for minor nephew Sundar Narayan Choudhury of Sundari, P. S. and P. O. Balasore.	...	675 0 0
239	Ma. Ranlabad, Ph. do.	1,392 12 0	Do.	...	Matoli Molina Muhammad Habibur Raheman of Dhamnagar, P. S. and P. O. Dhamnagar.	...	696 5 10

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1	2	3	4	5	6	7	8	9
3501	Radhashyampur, Ph. Dhamnagar.	Rs. a. p. 1,049 0 0	Whole	...	Jagamnth Das and another of Kanta parhi, P.S. and P. O. Dhamnagar.	...	99 0 0	Rs. a. p. 99 0 0
3503	Dayanabad, Ph. do.	658 0 0	Do.	Mulna Muhammad Abdul Dayan Mian of Dhamnagar, P.S. and P. O. Dhamnagar.	...	182 0 0	182 0 0
686	Habibuagar, Ph. do.	524 0 0	Do.	Mulna Muhammad Habibur Raheeman of Dhamnagar, P. S. and P. O. Do.	...	262 0 0	262 0 0
24A	Sundarpur, Ph. Jajpur.	2,854 13 10	Share	8 annas share in mauza Sundarpur, 16 annas share in mauza Ajipur, Arjunpur, Bandalo, Barabanuapara, Brahmanigan, Debiduar, Deopada, Naharpada, Ninia, San Bancalo, Santha Madhab, Sarpur, Sarpada.	Golak Chandra Sahu and others of Chainpur, P. S. and P. O. Jajpur.	2,584 11 10	...	1,201 13 11
3361	Tq. Rautrapur, Ph. do.	513 0 0	Whole	...	Mateji Mulna Muhammad Habibur Raheeman of Dhamnagar, P. S. and P. O. Dhamnagar.	...	271 0 0	271 0 0
4578	Tq. Keshab Charan, Ph. do.	611 0 0	Do.	Jatindra Mohan Mohapatra of do, P.S. and P.O. do.	...	305 0 0	305 0 0

1532B	Ma. Trilochan Darbar, Ph. Kaima.	657 0 0	Do.	Choudhury Ramakanta Narendra Mohapatra and others of Kamardihi, P.S. Jajpur, P. O. Ahiyas.	...	151 5 9
1623A	Ma. Chandaypur Oger, Ph. Do.	602 3 4	Do.	Chandrama Dei, wife of Dinabandhu Bal alias Khandayat Ray of Panchpara, P.S. and P.O. Candabali.	...	61 1 8
1345	Khairda, Ph. Kamardachore	919 8 11	Do.	Choudhury Radhashyam Ray of Baunsiha, P. S. Bhugrai, P.O. Kameerda and others.	...	141 0 5
917	Tq. Srirampur, Ph. Katisahi.	1,614 0 0	Do.	Satyendra Narain Ray Mahasay of Lakhannath, P. S. Jalesore, P. O. Lakhannath.	...	800 0 6
734	Tq. Barunsing, Ph. Khejuri.	840 0 0	Do.	Praabandhu Panda of Khantapara, P.S. Soro, P. O. Khantapara.	...	140 0 0
661	Tq. Gobindpur, Ph. Kundi.	963 0 0	Do.	Raghunath Sahu and others of Naraharipur, P.S. and P.O. Ranuna.	...	364 0 0
1709	Kt. Tq. Gobindpur, Ph. Do.	544 0 0	Do.	Sachindraprasad Das and others of Uunda, P.S. and P.O. Balasore.	...	72 0 0
512	Killa Samsundarpur, Ph. Kurai.	726 0 0	Do.	Choudhuri Purna Chandranandan Das Pihara Raj Bidyadhar Bhuyan Mohapatra and another of Kurei, P.S. and P.O. Soro and another.	...	327 0 0

Tauzi no.	Name of mahal and pargana.	Sadr jama of whole estate.	Whether the whole estate is to be sold	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold, the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold the arrears due from it.
1	2	3	4	5	6	7	8	9
913/1	Killa Raghunathpur, Ph. do.	Rs. a. p. 2,290 0 0	Share...	12 annas share in the estate	Nityananda Das Mohapatra and others of Raipitambar, P.S. and P.O. Soro.	Rs. a. p. 1,717 8 0	Rs. a. p. ...	Rs. a. p. 484 0 0
3989	Lakshminarainpur, Ph. Kurei.	768 0 0	Whole...	...	Srimati Asamoni Lobi, w/o Ramanath Das of Kurai, P.S. and P.O. D.J.	...	250 0 0	...
3990	Ganganarainpur, Ph. Kurai.	515 0 0	Do.	Santani Srimati Manoraja Debya, wife of Ganganarain Das Mohapatra, manager for minor step son and son Brajnarain Das Mohapatra and another of Kurai, P.S. and P.O. Do.	...	250 0 0	...
314	Tq. Kasba, Th. Manjuri.	3,157 1 4	Do.	Choudhuri Baldeb Prasad Dakhinray Mohapatra, minor under the guardianship of his mother Nakhayatramali Dei, wife of Choudhuri Jadunandan Dakhin Rai of Jagannath Prasad, P.S. Bhandari-pokhari, P.O. Akhuapada.	...	1,328 0 8	...
4651	Mukhura Tq. Kapilnanda, Th. Mukhura.	1,274 8 0	Do.	Laluchan Das and others of Nuaparhi, P. S. and P. O. Memuna.	...	137 0 0	...

664	Ma. Kundapur, Ph. Mulidachore.	1,784 0 0	Do.	850 0 0	...
665	Jamalpur Tq, Ph. Do.	1,333 0 0	Sha. 2p. 5kt. in the estate	...	515 7 11	137 6 6	...
R							
665	Ditto. ...	1,333 0 0	Sha. 6p. share in the estate	...	708 2 6	222 2 6	...
I							
715	Tq. Gurda, Ph. Mulgan.	901 0 0	Whole	454 8 0	...
718	Tq. Raurapur Ph. Mulgan.	982 0 0	Do.	449 13 1	...
915	Killa Patna, Ph. Patna Kila.	3,204 0 0	Do.	1,127 0 0	...
2	Tq. Randia, Ph. Randiaorgada.	5,254 8 6	Do.	2,527 4 3	...
4	Tq. Garadpur, Ph. do.	2,205 0 0	Do.	187 0 0	...
1271	Kt. Tq. Sar- manga Ph. do.	2,064 0 0	Do.	1,032 0 0	...

Tauzi no.	Name of mahal and pargana.	Sadar jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold, the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
1	2	3	4	5	6	7	8	9
1547	Madhabnagar, Kt. Tq. Ph. Randaogada.	5,870 0 0	Whole	...	Estate Ramkrishna Bose, Executrix Susilabala Dasi, wife of Ramkrishna Bose and others of Kothar, P. S. Dhainagar, P. O. Kothar.	...	2,150 0 0	Rs. a. p.
689	Tq. Gaurdand, Ph. Remuna Havelli.	3,171 10 8	Do.	Choudhury Balabhadra Prasad Das and another of Sobharampur, P. S. and P. O. Balasore and another.	...	526 4 8	Rs. a. p.
802	Bulang Tappa, Ph. Satmalanga	5,721 0 0	Do.	Samanta Radhaprasanna Das of Sunhatbindha, P. S. and P. O. Balasore.	...	1,783 0 0	Rs. a. p.
805	Ratai Kt, Tappa, do.	521 0 0	Do.	Choudhury Ramchandra Chakrabarti and others of Anadeula, P. S. Baliapal, P. O. Singla.	...	260 0 0	Rs. a. p.
3465	Sitnath, Ph. Satmalang.	601 0 0	Do.	Menaka Sundari Dasi, wife of Nadiachand De and another of Barbati, P. S. and P. O. Balasore.	...	226 0 0	Rs. a. p.
3467	Manomohipur, do.	630 0 0	Do.	Amulyachandra Bardhan of Kasba, P. S. and P. O. do. and another.	...	315 0 0	Rs. a. p.

45	Darada Ma. Ph. Senaot.	1,709 0 0	Do.	354 0 0	
51	Raghunathnagar Patna, Ph. Senaot.	921 0 0	Share...	11 annas share in mauza Dapa, 16 annas share in mauzas Arnapal, Eargalo, Barasar, Barikbindha, Bhaktibihmapur, Bhatpara, Chakridhrpur, Dahapania, Deul- pal, Iolsahi, Katpur, Ganjamal, Golapokhari, Guamal, Gurapal, Harisankarpur, Indira, Isanpur, Jujharpur, Kamparabindha, Kolho, Maharampur, Mangalpur, Mang- rajpur, Kampara, Mirjapur, Nandapur, Nischintapur, Pani- bhandar, Rajualibandha, Sadarbalia, Sadanandapur, Pantra- pur, Sasankhas, Sindhel, Sridhar- pur, Susua, Talakampara.	837 4 4	...	385 11 8
1262	Belna Kt. Tq., Ph. Senaot.	1,127 0 0	Whole	563 0 0	
3823	Lakhmikanthapur, Ph. Senaot.	1,165 0 0	Do.	167 0 0	
1368/R	Bishnupur, Ph. Sahabandar.	6,172 0 0	Share	8 annas share in the estate	3,086 0 0	...	1,540 0 0	
1368/1	Ditto ...	6,172 0 0	Do. ...	Ditto	3,086 0 0	...	1,143 0 0	

Parana Chandra Das of
Haripur, P. S. Bhadrak,
P. O. Tihiri, at present
no. 7 Falgun Das Lane,
Calcutta.

Kalipada Fai Choudhury
and another of Belgharia,
P. S. Parabuagar, P. O.
Belgharia, Pt. 24
Parganas and others.

Mulna Muhammad Hab-
bur Kaheman of Shama-
pur, P. S. and P. O.
Bhamnagar.

Srimati Purnamoni Dei,
manager for minor son
Tratapchandra Ray of
Sadanandapur, P. S.
Bhadrak, P. O. Dolasahi.

Debendranath Giri of
Gope, P. S. and P. O.
Jellesore.

Biswanath Paira of
Aminabad, P. S. Jelle-
sore, P. O. Mahamad-
nager.

Tauzi no.	Name of mahal and paragana.	Sadr jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold, the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
1	2	3	4	5	6	7	8	9
137	Radhanagar, Ph. Soso.	3,297 0 0	Whole	...	Harekrishna Mahatab of Barahat Trilochanpur, P. S. Bant, P. O. Barahat Trilochanpur.	...	700 0 0	...
145B	Araikana, Ph. Soso.	939 0 0	Do	Bishwanbar Das Mohapatra and others of Rajikamber samil Killa Mangalpur, Ph. Banchhas and another.	...	469 0 0	...
150/2	Purusandho Tappa, Ph. Soso.	4,055 0 0	Share	12 annas share in mauza Aria, Balikana Barahatti ochanpur, Barabarehikayan, Bisalkana, Chakrapari, Ghantgaria, Gopinathpur, Joysingpur, Kalapahar, Kuanra, Mahantpara, Muzdali, Narajpur, Nirmalpur, Padi, Patnagar, Purusandho, Raintira, Raj Tajpur, Tulipada.	Biswanbar Das Mohapatra and others of Gopinathpur samil Mangalpur, P. S. Soro, P. O. Turigaria.	2,529 0 0	...	1,119 3 0
152/2	Nami mauza, Ph. Soso.	1,389 0 0	Do ...	6a. 1p. 9k 14b. share in the estate.	Muhammad Abdul Hal of Isafpur, P. S. and P. O. Bhadrak.	531 10 11	...	185 10 11
224	Kulana Kh. Ma., Ph. Soso.	1,143 0 0	Whole	...	Samanta Badhprasanna Das of Sanhatbindha, P. O. and P. S. Balasore.	...	546 0 0	...

Tauzi no.	Name of mahal and pargana.	Sadr jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold, the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
1	2	3	4	5	6	7	8	9
3646	Radhaprasanna- pur, Ph. Soso.	615 11 3	Whole	...	Samanta Radhaprasanna Das of Sunhatbindha, P. S. and P. O. Balasore.	...	Rs. a. p. 305 6 6	Rs. a. p.
823	Brahmapur, Ar. Paikali, Ph. Talsabang.	717 0 0	Do.	...	Kunjabehari Naik and others of Gobinda, P. S. Basta, P. O. Rupsa.	...	238 0 0	
1619-B	Singarpura Tq. Ph. Do.	537 0 0	Do.	...	Joynarain Panda and others of Baisinga, Ph. Kadalia, State Mayur- bhanj, P. O. Paisinga.	...	268 0 0	

All other shares than that specified in column 5 will be excluded from sale.

BALASORE :

SAMUEL DAS,

Collector.

The 20th January 1939.

[3--3--10-2-1939.]

GOVERNMENT OF ORISSA.
LEGISLATIVE ASSEMBLY DEPARTMENT.

NOTICE.

It is proposed to hold a competitive examination for the selection of a certain number of Oriya reporters for the Orissa Legislative Assembly.

2. There will be a dictation for 6 minutes at the rate of 100 words per minute and the candidates will be allowed fair time for transcription in handwriting. Selection will be made strictly in order of merit preference being given to shorthand reporters and each selected candidate will be required to report the proceedings of the Assembly and paid provisionally a daily allowance as below:—

- (i) Long-hand reporters who have other employment under Government, at the rate of Rs. 5 each a day for the days on which Oriya speeches are delivered and at Rs. 3 each a day for the days on which there are no such speeches in the Assembly;
- (ii) Long-hand reporters who have no other employment under Government and shorthand reporters who have other employment under Government at the rate of Rs. 7 each a day for the days on which Oriya speeches are delivered and at Rs. 4 each a day for the days on which there are no such speeches in the Assembly;
- (iii) Shorthand reporters who have no other employment under Government, at the rate of Rs. 10 each a day for the days on which Oriya speeches are delivered and at Rs. 6 each a day for the days on which there are no such speeches in the Assembly.

3. Candidates desiring to appear at the examination should apply to the undersigned on or before the 13th February and those selected to appear for the examination will be informed of the place and date of the examination in due course.

4. The examination will be open to persons already in Government service and outsiders who must be Oriyas or domiciled in Orissa, provided that applications from persons in Government service should be accompanied with a certificate from the head of the office concerned to the effect that the applicant, if selected as a reporter, must be spared whenever he will be required for reporting the Assembly proceedings.

R. P. MISRA,

Assistant Secretary, Legislative Assembly Department.

CUTTACK: 30th January/1st February 1939.

[2—2—10-2-1939.]

OFFICIAL ADVERTISEMENT.

TENDER NOTICE.

ORISSA JAIL DEPARTMENT.

Notice is hereby given that sealed tenders will be invited or auction held by the Superintendent of District Jail, Berhampur, for the supply of ration and miscellaneous articles required by the maintenance department and raw materials and miscellaneous articles required for the manufactory department during 1939-40 on the date specified below. Further details can be had from the Superintendent of the jail concerned.

Name of jail.	Date of auction.
District Jail, Berhampur	21st February 1939.

G. VERGHESE, Lt.-Col., I.M.S.,
*Director of Health and Inspector-General
of Prisons, Orissa.*

CUTTACK: 27th January 1939.

[2—2—10-2-1939.]

NOTICE OF SALE.

NOTIFICATION—A.

Notice is hereby given under section 6 and 13, Act XI of 1859 that the undermentioned estates and shares of estates in the district of Cuttack will be put up for sale at the office of the Collector of that district on the 13th March 1939 at 12 noon for arrears of Revenue and other demands which by law are realizable as arrears of Land Revenue:—

1	2	3	4	5	6	7	8	9
Tauzi no.	Name of mahal and pargana.	Sadr jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Name of proprietor of properties to be sold.	If only a share is to be sold, the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
25	Kt. Ta. Sundarpur—Bhubi, Ph. Jajpur.	Rs. a. p. 530 3 0	The whole	...	Birabhadra Sahu and others.	...	Rs. a. p. 258 15 0	...
26/1	Kt. Ta. Sundarpur—Kalicharan, Ph. Jajpur.	1,531 0 0	...	Share consisting of 15a. 1p. 7kt. 7b. 6g. 2c. 5bd. in each of the mauzas Ankula, Bibisarai, Bindhan (141 Dhamnagar), Bindhan (37 Jajpur), Champarnarai, Debidwar, Kapileswar, Muthapada, Naharpada, Pausa, Raghunathpur (140—Dhamnagar), Raghunathpur (35—Jajpur), and Sholampur. All other shares besides that specified will be excluded from sale	Gourang Charan Roy and others.	1,446 4 0	...	723 2 0
31	Kt. Ta. Sundarpur, Ph. Jajpur.	514 0 0	The whole	...	Bipin Eihari Kiswal and others.	...	133 0 0	...
33	Ta. Korkor, Ph. Jajpur.	1,067 0 0	Do.	Chaudhury Narasing Charan Mahapatra.	...	533 0 0	...

341	Ta. Brajanoban, Ph. Sultanabad.	1,263 0 0	Do.	Chaudhury Purna Ch. Mahapatra and others.	...	531 0 0	...
344	Ta. Gobindpur, Ph. Hatimunda.	4,244 0 0	...	Residuary share consisting of 16 annas in each of the mauzas Hnjal, and Madangiri, 5a. 10p. in mauza Gobindpur, 0a. 2p. in mauza Juania, and 3a. 9p. in mauza Kusumi. All other shares besides that specified will be excluded from sale.*	Kunjabehari Basu and others.	1,425 6 0	...	437 11 0
345	Ma. Argal, Ph. Hatimunda.	2,026 0 0	...	Residuary share consisting of 5 a. 4 p. in mauza Argal. All other shares besides that specified will be excluded from sale.*	Mangobind Naik and another.	675 6 0	...	337 7 0
345	Ma. Argal— Srikar, Ph. Hatimunda.	2,026 0 0	...	Share consisting of 5 a. 4 p. in mauza Argal. All other shares besides that specified will be excluded from sale.	Biswanath Naik and others.	675 5 0	...	337 11 0
345	Ma. Argal— Joydeb, Ph. Hatimunda.	2,026 0 0	...	Share consisting of 5 a. 4 p. in mauza Argal. All other shares besides that specified will be excluded from sale.	Lichhand Chaman Naik and others.	675 5 0	...	337 5 0
366	Kt. Ta. Deultara, Ph. Barha.	614 0 0	The whole	...	Jagabandhu Prusty and others.	...	307 0 0	...
367	Kt. Ta. Deultara, Ph. Barha.	728 0 0	Do.	Hiranyagarva Thakur marfat Gourang Charan Ray and others.	...	164 0 0	...
423	Ta. Mirput, Ph. Tisania.	8,218 0 0	...	Residuary share consisting of 16 annas in each of the mauzas Baniapal, Bodun, Jari, Karuna and Singpur. All other shares besides that specified will be excluded from sale.*	Brajasundar Das and others.	1,359 4 0	...	2,058 14 0

1	2	3	4	5	6	7	8	9
Tauzi no.	Name of mahal and pargana.	Sadr jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Name of proprietor of properties to be sold.	If only a share is to be sold, the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
585	Ta. Ramjan Mahammad, Ph. Padmapur.	Rs. a. p. 617 0 0	The whole	...	Jayaram Panda and others.	...	210 6 3	...
592	Ma. Hirapur, Ph. Padmapur.	2,917 0 0	Do.	Ashutosh Chandra Mitra and others.	...	555 10 2	...
624	Kt. Ma. Dhanupara, Ph. Saraswati.	522 0 0	Do.	Durlavananda Parida and others.	...	88 4 9	...
637	Kt. Ta. Jasarajpur, Ph. Kornaikhand.	1,034 0 0	Do.	Chadhury Raghunath Patjosi and another.	...	274 10 6	...
701	Ma. Gopalcharan, Ph. Suknai.	1,672 0 0	Do.	Sree Radhamadhab Jenu Thakur Sebait Padma Charan Mohanty and others.	...	536 0 0	...
738	Ta. Madanmohan, Ph. Sungra.	978 0 0	Do.	Kala Krishna Mohan Ray and others.	...	102 11 0	...
758	Ma. Radhamadhab, Ph. Sungra.	604 0 0	Do.	Radhamadhab Jenu Sebait Harekrishna Singh and another.	...	302 0 0	...

806	A. D. Ma Talapada etc., Ph. Sangrah.	1,580 0 0	...	Residuary share consisting of 16 annas in each of the mauzas Alarpur, Aljora, Alipur, Andeisahi, Atuda, Ballavpur, Bhairpur, Bhimdaspur, Bhora, Bodhasara, Champabi, Chandipur, Chholipada, Darkundi, Dharmagatpur, Dharyamsunderpur, Gopinathpur (Dharmasala 581), Gopinathpur (Salepur 325), Ganjarpur, Harianta, Jagannathpur (Cuttack 87), Jagannathpur (Salepur 269), Jalsarpur, Jankoti, Jaripada, Kalandi, Kalidhi, Kanpur Kankarailo, Keranga, Khaira, Khaera, Lekhanpur, Mahanga, Malasasan, Malipara, Madhagan, Matnagar, Mouda, Nahang (Salepur 166), Nahang (Salepur 161), Naiguan, Nischintakoili, Orasing, Paharajpur, Paschimkachha, Pikole, Pura, Purusottampur, Rahamba, Raisungra, Rankapur, Sankrpur, Sarangpur, Sukteswar, Talapada, Turolo, Usama, 8 annas in mauza Chhotinatra and 2a. 6p. 4kt. 12b. 16g. in mauza Sirho. All other shares besides that specified will be excluded from sale.*	1,484 9 0	...	537 10 0	Motilal Pandit and others.
813	Tap Balaran, Ph. Alti.	1,254 1 0	The whole	626 8 0	...	Radhakrishna De and others.
814	Tapo Gopalpur, Ph. Alti.	4,224 15 0	Do.	2,112 0 0	...	Sree Raghunath Jen Thakur mft. Mahant Kalpatru Das.
813	Thane Arangabad, Ph. Alti.	7,779 0 0	Do.	3,889 0 0	..	Sree Raghunath Jen Thakur mft. Mahant Tapanidhi Ramanath Puri, Gosain Chela of Raghunath Puri Gosain.

1	2	3	4	5	6	7	8	9
Tauzi no.	Name of mahal and pargana.	Sadr jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Name of proprietors to be sold.	If only a share is to be sold, the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
847 6	Ta. Mahanadabad Jalil, Ph. Alti.	Rs. a. p. 4,646 0 0	...	Share consisting of 16 annas in each of the mauzas Berhamburada, Raipada, Eada Bandhadhi, Pada Nahangara, Janak, Mirjapur (no. 67), Raipur, Sana Nahangara, Bhagabanpur, Baniani, Hanjapur, Mungapur, Arabol, Jaisugra, Kaina-Eada and Narasingpur. All other shares besides that specified will be excluded from sale.	Sheikh Abdul-Jalil and others.	769 8 0	...	384 12 0
862 R	Ma. Harishpur, Ph. Palubish.	1,618 0 0	...	Residuary share consisting of 5 annas in each of the mauzas Achhutpur, Harishpur and Itatikiri. All other shares besides that specified will be excluded from sale. *	Deben dranath Maiti.	505 10 0	...	252 13 0
862 1	Ma. Harishpur-Sainta moni, Ph. Palubish.	1,618 0 0	...	Share consisting of 5a. 2p. in each of the mauzas Achhutpur, Harishpur and Itatikiri. All other shares besides that specified will be excluded from sale.	Sailamoni Dei, manager for minor grandsons Kedar-nath Kunda and another.	522 8 0	...	261 4 0
862 2	Ma. Harishpur-Nagendranath, Ph. Balubish.	1,618 0 0	...	Share consisting of 5 a. 10p. in each of the mauzas Achhutpur, Harishpur and Itatikiri. All other shares besides that specified will be excluded from sale.	Nagendranath Kunda.	589 14 0	...	294 15 0
863	Ma. Santoshpur, Ph. Balubish.	840 0 0	The whole	...	Sashimohan Sen and another.	...	200 0 0	...

881	Ta. Krishnanandpur, Ph. Galubish.	2,261 0 0	...	Residuary share consisting of 5a. 4p. share in each of the mauzas Andhalo, Achhutpur, Biribansha Bajraban, Baugari, Bhansar, Gokalpur, Haripur, Itatikiri, Kristanandapur, Kolata, Palasudha. All other shares besides that specified will be excluded from sale.*	Matoli Moulavi Md. Abdul Rashid Khan and others.	753 10 0	...	206 0 0
881	Ta. Krishnanandpur Kefayat, Ph. Balubish.	2,261 0 0	...	Share consisting of 5a. 4p. in each of the mauzas Andhalo, Achhutpur, Biribandha, Bajraban, Bangari, Bhansar, Gokalpur, Haripur, Itatikiri, Krishnanandpur, Kolata and Palasudha. All other shares besides that specified will be excluded from sale.	Shaikh Kefayat Ali.	753 11 0	...	250 0 0
961	Ta. Jotish, Ph. Balubish.	1,844 0 0	The whole...	...	Jotish Chandra Rai Chaudhury and another.	...	754 4 0	...
962	Ta. Jotish, Ph. Bulubish.	1,373 0 0	Do.	Jotish Chandra Rai Chaudhury and another.	...	293 12 0	...
963	Ta. Saralapur, Ph. Balubish.	5,464 0 0	Do.	Kanongo Sam-sundar Patnaik.	...	9,071 3 3	...
996	A. J. B. Ma. Tikarpada, Ph. Kokakhand.	605 0 0	Do.	Mahant Tirthananda Das and others.	...	302 0 0	...
997	Ta. Baichuan Sarang, Ph. Kokakhand.	1,252 0 0	Do.	Ananda Sahu and others.	...	626 0 0	...
1063	Ta. Bishunpur, Ph. Asureswar.	10,497 0 0	Do.	Pramoda Dovi, wife of Sarit Chandra Bando-padhya.	...	5,249 0 0	...

1	2	3	4	5	6	7	8	9
Tauzi no.	Name of mahal and pargana.	Sadr jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Name of proprietor of properties to be sold.	If only a share is to be sold, the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
1064	Ta. Babanpur, Ph. Asureswar.	Rs. a. p. 7,734 9 0	The whole	..	Sree Bameswar Siva Thakur, Bamdeb Shiva Thakur and Anapurna Thakurani, Sebait Biswapati Chatterjee Solicitor and Receiver of Govind Chandra Mukhopadhyaya and others.	Rs. a. p. 7,734 9 0	Rs. a. p. 7,734 9 0	Rs. a. p. ...
1065	Ta. Brahmamanda, Ph. Asureswar.	685 0 0	Do.	Dhanurdhar Hanuman Prasad Mohanty.	...	685 0 0	...
1067	Kt. Ta. Gobindpur, Ph. Asureswar.	1,902 14 0	Do.	Jayanendra Chandra Brahma.	...	180 0 0	...
1252	Kt. Ta. Puran, Ph. Karimul.	1,189 0 0	...	Residuary share consisting of 16 annas in each of the mauzas Barbodia, S. Madhyakachha and Sauri. All other shares besides that specified will be excluded from sale.*	Chaudhury Sam Sundar Das and others.	669 6 0	...	17 4 0

1262 I	Ma. Narahari Chaudhury, Narahari Das, Ph. Karimul.	1,322 0 0	...	Share consisting of 13a. 7p. in each of the mauzas Atuda and Purbakachha. All other shares besides that specified will be excluded from sale.	Chaudhury Sam Sundar Das and others.	1 122 5 0	...	1,122 5 0
1283	Kt. Ta. Benipura, Ma. Mulbasant, Ph. Kuhunda-jaipur.	852 0 0	The whole	...	Hanuman Jcu mft. Bajrang Prasad Ray.	...	426 0 0	...
1292	Ma. Dohandhia, Ph. Kuhunda-jaipur.	755 0 0	Do.	...	Sree Benode Ray Thakur. mft. Surana Devi, wife of Gopendranath Sen, manager for minor son Ballavendranath Sen.	...	377 0 0	...
1295 R	Ma. Jagannathpur, Ph. Kuhunda-jaipur.	2,639 0 0	...	Residuary share consisting of 8a. in each of the mauzas Gopulpur, Padhanpada and Bheda—Salepur, 7a. 4p. in mauza Rampur, 7 annas in mauza Jagannathpur, 6a. 6p. 15kt. in mauza Kundia, 10p. 10kt. in mauza Malikpur, 2a. 1p. in mauza Nandakishorepur, 4a. 2p. 5kt. in mauza Naptua, 3a. 7p. 6kt. 3b. in mauzas Arilo, Samsarpur, Haripur and Madhupur, 6a. 9p. in mauza Lonipara, 5a. 1p. 10kt. in mauza Banapur, 3a. 1p. in mauza Dohandhia, 2a. 2p. 8kt. in mauza Ghisuan, 3a. 6p. in mauza Kaitha, 2p. 6kt. 8b. in mauza Kamkristopur. All other shares besides that specified will be excluded from sale.*	Kartikeswar Das and others.	6 10 9 0	...	74 15 0

1	2	3	4	5	6	7	8	9
Tauzi no.	Name of mahal and pargana.	Sadr jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Name of proprietor of properties to be sold.	If only a share is to be sold, the sadr jama of such share	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
1300	Ma. Bahalo, Ph. Khandajapur.	Rs. a. p. 593 0 0	The whole	...	Chaudhury Bhola Nath and others.	Rs. a. p. ...	Rs. a. p. 296 0 0	Rs. a. p.
1302	Ma. Bajapura, etc., Ph. Khandajapur.	834 0 0	Do.	Artanian Misra and others.	...	143 5 0	
1304	Ma. Bajarkissen-nagar, Baratha, Ph. Khandajapur.	723 0 0	Do.	Sree Benoderni Thakur, Sebait Surama Devi, manager for minor son Ballavendranath Sen.	...	361 0 0	
1314	Kt. Ta. Keshpur, Ph. Baruan.	1,076 9 0	Do.	Bhagabati Dei, wife of Khetrabasi Sahu, manager for minor son Richitranand Sahu.	...	538 9 0	
1315	Kt. Ta. Radhakant Prasad, Ma. Bainsiria, Ph. Baruan.	1,524 0 0	Do.	Madhu Sudan and others.	...	337 0 0	

1321 R	Ta. Santrapur, Ph. Baruan.	3,278 0 0	...	Residuary share consisting of 16 annas in each of the mauzas Bada Chapai, Brahmanbachhapur, Jhalpada, Mandarpur and Santrapur and 10a. 1p. 16kt. 0b. 18g. 1cd. in each of the mauzas Chitahata, Nahan no. 1, Nahan no. 2, Rourapur and Ratapur. All other shares besides that specified will be excluded from sale.*	Sree Lakshminarayan Jee and Sreedhar Thakur, Sobait Kedarath Mallik.	1,912 3 0	...	956 1 0
1434	Ta. Narayanpur, Ph. Kalamatia.	12,198 0 0	The whole	...	Motilal Pandit...	...	3,700 0 0	
1447	Kc. Ta. Agrahat, Kilah Dalijora.	1,577 0 0	Do.	...	Nilendranath Mandal.	...	69 0 0	
1476 4	Ta. Gobind Prasad, Chintamani Sahu, Ph. Chaudkulat.	9,247 14 0	...	Share consisting of 16 annas in each of the mauzas Badamulabasant and Indipur, 5a. 4p. 16kt. in mauza Baro, 3a. 2p. 8kt. in mauza Jagannathpur and 3 pies in mauza Batipada (only applicants nos. 1 to 4 have been recorded in mauza Batipada). All other shares besides that specified will be excluded from sale.	Bhaji Sahu and another.	1,623 0 0	...	780 0 6
1478	Ta. Jotish Chandra, Ph. Tikan.	1,392 0 0	The whole	...	Jotish Chandra Rai Chaudhury.	...	696 0 0	
1490 6	Ta. Nrusinha Prasad, Jahuran, Ph. Tikan.	4,372 0 0	...	Share consisting of 16 annas in each of the mauzas Baranapur, Surjapur, Sobhanpur and 4 annas in mauza Shungudin and 3a. 2p. 8kt. in mauza Endar. All other shares besides that specified will be excluded from sale.	Jahuran Nisha Bibi, wife of Sheikh Bhikari.	760 2 0	...	380 0 0
1630	Ta. Mahamad Ismail, Ph. Labakhand.	3,898 0 0	The whole	...	Chaudhury Mahamed Ismail Khan Matoli and others.	...	316 0 1	

1	2	3	4	5	6	7	8	9
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1646 1	Ta. Ratangiri, Muralidher, Ph. Baragan.	Rs. a. p. 9,073 0 0	...	Share consisting of 16 annas in each of the mauzas Kharimunda, Rautsahi, Mitrasanpur, Eirehipur and Basantapal and 12 annas in mauza Mahakalapara. All other shares besides that specified will be excluded from sale.	Muralidher Naik and another.	Rs. a. p. 2,035 6 0	...	Rs. a. p. 1,017 12 0
1646 2	Ta. Ratangiri, Sripaty, Ph. Baragan.	9,073 0 0	...	Share consisting of 16 annas in each of the mauzas Ratangiri and Dihapal. All other shares besides that specified will be excluded from sale.	Anirudha Jena and others.	819 1 0	...	74 9 0
1646 3	Ta. Ratangiri, Baishnab, Ph. Baragan.	9,073 0 0	...	Share consisting of 16 annas in each of the mauzas Aliabad and Kampagarh. All other shares besides that specified will be excluded from sale.	Baishnab Charan Bal.	832 0 0	...	416 0 0
1646 4	Ta. Ratangiri, Raghab, Ph. Baragan.	9,073 0 0	...	Share consisting of 12 annas in each of the mauzas Kampur and Chandanpur. All other shares besides that specified will be excluded from sale.	Raghab Naik and others.	508 15 0	...	104 8 0
1646 8	Ta. Ratangiri, Baidhar, Ph. Baragan.	9,073 0 0	...	Share consisting of 16 annas in each of the mauzas Sukal and Mandari and 8 annas in each of the mauzas Farhanpur, Benjarapur and Anikana. All other shares besides that specified will be excluded from sale.	Bhagabat Jena and others.	752 4 0	...	376 4 0

164	Ta. Ratangiri, Suryamani, Ph. Baragan.	9,073 0 0	...	Share consisting of 16 as. in each of the mauzas Benipur and Asalpur and 14a. 6p. 1k. 1lb. 2lg 3c. in mauza Amathpur, which consists separate possession of A. 583-08d. and 13a. 2p. 7k. 15b. 6g. 0c. 1bd. in mauza Palatpur which constitutes separate possession of A-272-70d.	Sreemati Suymoni Devi, wife of Ananda Chandra Das.	861 14 0	...	80 0 0
1652	Kt. Killa Krushna Charan, Ph. Ghagaradamarpur.	865 13 0	The whole...	...	Radhakant Jenu, Sebait Katakimoni Devi, wife of Raghunath Padhan.	...	432 13 0	
1656	Ta. Jubilo, Ph. Saragada.	957 14 0	Do.	...	Chaudhury Narasingh Charan Mahapatra.	...	479 0 0	
1664	Ta. Radhacharan, Ph. Saragada.	3,770 0 0	Do.	...	Samant Radha Prassan Das.	...	985 0 0	
1689	Ma. Alatiri, Ph. Saragada.	569 0 0	D.	...	G o r a c h a n d Manaraj Mahapatra and others.	...	220 12 0	
1769	Kt. Tape Nalattigiri, Ph. Matkatnagar.	1,607 0 0	Do.	...	Sree Hanuman Jenu Phakur, Sebait Bajraug Prasad Ray.	...	1,307 0 0	
1771	Kt. Ta. Gokan, Ph. Matkatnagar.	1,080 0 0	Do.	...	S u r e u d r a n a t h Ray.	...	95 0 0	
1777	Ta. Jagannohan, Ph. Matkatnagar.	598 0 0	Do.	...	Ram Mohan Lal and others.	...	299 0 0	

All other shares besides that specified will be excluded from sale.

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Tauzi no.	Name of mahal and pargana.	Sadr jama of whole estate.	Whether the whole estate is to be sold.	It only a share is to be sold, specification of such share or shares.	Name of proprietor of properties to be sold.	If only a share is to be sold, the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
1788	Ta. Imamudali, Ph. Matkatnagar.	Rs. a. p. 566 0 0	The whole...	...	Chaudhury Lakshmidher Das and others.	...	Rs. a. p. 283 0 0	Rs. a. p.
1840	Ta. Kuanpur, Ph. Matkatnagar.	1,464 0 0	Do.	Ashutosh Chandra Mitra and others.	...	730 6 3	
1841	Ta. Gotra, Ph. Matkatnagar.	511 0 0	Do.	Hem Chandra Lal and another.	...	220 0 0	
1844	Ta. Gobindpur, Ph. Matkatnagar.	2,045 0 0	...	Residuary share consisting of 16 annas in each of the mauzas Kaerpur, Kanhapur, Kusundaspur, Padandaspur and Usuma and 10 annas in mauza Chhapara, and 12 annas in each of the mauzas Balarampur and Jampara, 11a. 3p. in mauza Bilapara and 14 annas in each of the mauzas Gobindpur and Khandol. All other shares besides that specified will be excluded from sale.*	Hunuman Jau and Raghunath Jau and Radha-gobind Jau Bhakur, Sebait Bajrang Prasad Ray.	1,254 0 0	...	1,636 11 0
1903	Araji Kharaj Line Parade, Ma. Tulsipur, Ph. Cuttack Haveli.	838 0 0	The whole...	...	Mahadeb Prasad Bhagat and other.	...	21 13 0	
1971	Ta. Padmalaypur, Ph. Dihlarakpur.	2,478 0 0	Do.	Lakshminarayan Thakur, Sebait Jamuna Dei, wife of Dhanurjoy Parida.	...	2,252 2 0	

1975	Ta. Raghunathpur, Ph. Kodinda.	1,087 0 0	Do.	Gopal Chandra Paharaj and others.	...	543 0 0	
1977	Ta. Raghunathpur, Ph. Kodinda.	1,327 0 0	Do.	Jee Surya Narayan, Common Manager of Sidheswarpur Estate on behalf of Eata Krishna Paharaj and others.	...	664 0 0	
1978	Kh. Ma. Bahalpada, Ganesh, Ph. Kodinda.	1,733 0 0	...	Share consisting of 4 annas in each of the mauzas Aini, Bagulapara, Jharkata, Sisua and 8 annas in each of the mauzas Bahalpada, Batunia, Kadadhulisar, Dadhibabampur, Dahigan, Kanchi, Kadampara, Sabalpur, Sunandi, Tailpada. (suma and 7a. 3p. 11kr. in mauza Sankhatras and 7 annas in mauza Bentakar.	Ganesh Chandra Chandra and others.	752 9 0	276 0 0	
2067	Ta. Bara-Sailo, Ph. Sailo.	831 0 0	The whole ...	All other shares besides that specified will be excluded from sale.	Mouilal Pandit	395 0 0	
2070	Ta. Gobindpur, Ph. Sailo.	2,042 0 0	...	Residuary share consisting of 16 annas in each of the mauzas Chhedra, Jainlo, Kheras, Kuruti, Nuanganam and Ranipara. All other shares besides that specified will be excluded from sale.*	Chaudhury Sibana Das and others.	861 10 0	224 13 3	
2071	Ta. Raghunath, Ph. Sailo.	1,036 0 0	...	Residuary share consisting of 16 annas in each of the mauzas Ganacole, Kajalpur, Mahura, and Trisundarpur and 1a. 5p. 10kr. in each of the mauzas Amanapara, Bhuainlo, Jharpada, Kamarsahi, Nagari, Postal and Bahura.	Isvar Prasad Das and others.	516 12 0	27 3 0	
				All other shares besides that specified will be excluded from sale.*				

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Tauzi no.	Name of mahal and pargana.	Sadr jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Name of proprietor of properties to be sold.	If only a share is to be sold, the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
2120 R	Ta. Chitalpur, Ph. Sailo.	Rs. a. p. 1,047 0 0	...	Residuary share consisting of 16 annas in each of the mauzas Anan, Pagalpur, Bankeswar, Barakhalagan, Brhamsansailo, Chitalpur, Kansilo, Kantapara, Kuanrpur, Padhausahi and Udijol and 1p. 19kr. in each of the mauzas Bara-mulai and Sana-mulai.	Satrubhana Mal and another.	Rs. a. p. 650 8 0	Rs. a. p. ...	Rs. a. p. 234 9 0
2147	Ma. Taradapada, etc., Ph. Sailo Kothamul.	741 0 0	The whole	...	Motilal Pandit	315 0 0	...
2176	Ma. Birabar, Ph. Hariharpur.	563 0 0	Do.	...	Prasanna Kumar Sabu and others.	...	281 0 0	...
2178	Patney-Madhya- sasan, Ph. Hariharpur.	2,021 7 0	Do.	...	Chaudhury Brajasundar Das and others.	...	1,925 2 0	...
2325	Ta. Pakanpur, Ph. Gandito.	810 0 0	Do.	...	Ananta Charen Patnaik and others	...	125 0 0	...
2329	Ma. Nimipur and Kalida, Ph. Gandito.	789 0 0	Do.	...	Sanshidher Patnaik and others.	...	394 0 0	...

All other shares besides that specified will be excluded from sale.*

2406 R	Ma. Tulang, etc., Ph. Khandi.	3,845 0 0	...	Residuary share consisting of 8 annas in each of the mauzas Arodoi, Padijanga, Bainsailo, Berhampur, Hajipur oraf Chasapara, Ibirisingh, Kosti Malikapu, Mundida, Naulo, Oles, Poio, Rankoi, Sasau, Tampara, Tandikul, Taura and Tulang. All other shares besides that specified will be excluded from the sale.*	Chandulal and another.	1,922 8 0	...	961 0 0
2407	Ma. Deuga, etc., Ph. Khandi.	769 0 0	The whole	...	Sam Sundar Chowdhury and others.	...	384 15 9	
2454	Ta. Eradanga, Ph. Jhankar.	5,626 0 0	Do.	Sushilabala Dasi, executress for Rama Krishna Bose's Estate and others.	...	1,139 15 11	
2466	Ta. Pubakhanda, Ph. Jhankar.	3,081 0 0	Do.	Sree Jagannah Mahaprabhu, Sebait Satrughana Mal and others.	...	1,200 0 0	
2474 R	Ta. Krupasindhua, Ph. Tiran.	1,116 15 0	...	Residuary share consisting of 8 annas in each of the mauzas Alana, Alukholang, Benois, Bilas, Gainga, Jaganathpur, Kaintal and Patsura. All other shares besides that specified will be excluded from the sale.*	Narendra Biswal, Manager for minor nephew Kanungo Parsuram Das and others.	558 7 0	...	139 4 0
2476 R	Ta. Jaganathpur, Ph. Tiran.	1,176 0 0	...	Residuary share consisting of 8 annas in each of the mauzas Alukholang, Haladia, Jaganathpur, Otal, Purijena, Silandi and Sininda. All other shares besides that specified will be excluded from the sale.*	Raj Kishore Bhuyan and others.	588 0 0	...	294 0 0

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Tauzi no.	Name of mahal and pargana.	Sadr jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Name of proprietor of properties to be sold.	If only a share is to be sold, the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
2498	Kt. Ta. Bisnabar, Ph. Bakhrabad.	Rs. a. p. 5,831 5 0	The whole	Moullal Paudit...	...	2,000 0 0	Rs. a. p. ...
2499	Kt. Ta. Bisnabar, Ph. Bakhrabad.	3,108 3 0	Do.	Gajendra Kumar Acharya and others.	...	1,480 9 0	...
2508	Killa Abhina, Ph. Bakhrabad.	643 0 0	Do.	Khetra n a h a n Prusty.	...	321 0 0	...
2619	Ta. Jaganathpur, Ph. Paibada.	1,705 0 0	Do.	Ahmed Baksh...	...	752 0 0	...
2624	Ta. M a d h u s u d a n p u r, Ph. Paenda.	1,322 0 0	Do.	Chaudhury Janakinath Rautra Mahapatra and others.	...	1,663 14 0	...
2670	Ta. Upendra Nath, Ph. Deogan.	573 0 0	Do.	Erindaban Chandra Patnaik and others.	...	100 0 0	...
2717	Ta. Gajrajpur, Ph. Katoy.	3,305 5 0	...	Residuary share consisting of entire mauzas Alana no. I, Arakhakud, Padaro (Jagatsingpur 49), Badaro (Jagatsingpur 225), Bayanpara, Bhatpara, Dantua, Erada, Gajrajpur, Gadari, Ganci, Gandhan, Gaada, Haripur, Jalarpur, Kalakh, Khairabast, Korania, Korker, Nabaripara, Nuagan, Nuapara, Rohia and Sarakor. All other shares besides that specified will be excluded from the sale.*	Ch a u d h u r y Yuthistir Das and others.	2,713 3 0	...	1,356 3 0

2728	Ta. Bamdeb Das, Ph. Katey.	604 0 0	The whole	...	Basudeb Das and others.	...	302 0 0
2739	Kt. Ta. Baruna, Ph. Katey.	514 0 0	Do.	Panchanidhi Sahu and others.	...	257 0 0
2750	Ma. Sudhakanti, Ph. Katey.	501 0 0	Do.	Harekrishna Mohanty and others.	...	250 11 0
2762	Kt. Ta. Jaigar, etc., Ph. Bena- har.	542 0 0	Do.	Balaram Maba- patra and others.	...	15 0 0
2767	Kt. Ta. Gobinda, Ph. Benahar.	575 0 0	Do.	Govind Chandra Das and others.	...	287 0 0
2774	Kt. Ta. Hanu, Ph. Benahar.	2,768 0 0	...	Residuary share consisting of 16 as. in each of the mauzas Bhatna, Bila- Telsara, Derik, Diha-Telsara, Gangada and Salapoi. All other shares besides that specified will be excluded from the sale.*	Jamini Katta Biswas.	1,676 0 0	28 12 0
2784	Ta. Haripa, Ph. Benahar.	1,010 0 0	The whole	...	Baishnab Charan Patnaik and others.	...	1,010 0 0
2802	Kt. Ta. Lakhmi- dhar, Ph. Benahar.	1,241 0 0	Do.	Eanchhanidhi Behera and others.	...	580 0 0
2804	Ta. Makundadeb, Ph. Korania.	697 0 0	Do.	Syed Mokaram Ali.	...	349 0 0
2814	Ta. Shyam- prasad, Akhyay, Ph. Bardiaha.	3,920 0 0	...	Share consisting of 8 as. in each of the mauzas Apandara, Beda, Chhelikulia, Kesarpur, Machhagan, Nalara, Olans, Podaruan, Salbelpur, Sribantapur, Tarasahi and Tentua. All other shares besides that specified will be excluded from the sale.	Aksboy Kumar Rai Chaudhury.	1,950 0 0	660 0 0
1							

1	2	3	4	5	6	7	8	9
Tauzi no.	Name of mahal and pargana.	Sadr jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Name of proprietor of properties to be sold.	If only a share is to be sold the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
2814 — 2	Ta. Shyam-prasad, Subhanarayan, Ph. Bardiala.	Rs. a. p. 3,920 0 0	...	Share consisting of 4a. 6p. in each of the mauzas Apandara, Beda, Chhbelikulia, Kesarpur, Machhagan, Nalara, Olans, Padaruan, Salbelpur, Sribantapur, Tarasahi and Tentua. All other shares besides that specified will be excluded from the sale.	Subhanarayana Naik and another.	Rs. a. p. 1,102 8 0	...	Rs. a. p. 323 4 0
3019	Kt. Ta. Sayadpur, Ph. Sujabad.	977 0 0	The whole.	...	Sree Radha-gobind Jau, mft. Dukhei Sahu and others.	...	0 14 3	...
3072 — R	Thaney, Nisamani, Ph. Alati.	779 0 0	...	Residuary share consisting of 14 as. in each of the mauzas Anaka and Krushnapur sasano. All other shares besides that specified will be excluded from the sale.*	Radhamohan Sundar Manapatra and others.	681 10 0	...	368 4 0
3073	Thaney Surendranath, Ph. Alati.	524 0 0	The whole.	...	Ramakishore Chakravarty.	...	262 0 0	...
3124	Kt. Ta. Purusotam, Ph. Saragada.	811 0 0	Do.	Jagabandhu Sahu and others.	...	52 2 0	...
3202	Ta. Hariharpur, Ph. Hariharpur.	609 0 0	Do.	Gopal Charan Das and another.	...	121 0 0	...

3281	Kt. Ta. Jubilo, Ph. Saragada.	615 0 0	...	Residuary share consisting of 16as. in each of the mauzas Gobaragali, Pausa, Sahagan and Sas. in mauza Tentulikhunta. All other shares besides that specified will be excluded from the sale.*	Raja Bira bar Natabar Singh Narendra Mahapatra and others.	515 12 0	...	288 2 0
3282	Kt. Ta. Jadabnagar, Ma. Uttarasasan, Ph. Sahabad.	810 0 0	...	Residuary share consisting of 14 as. in each of the mauzas Arangabad, Alando, Barhapur, Batimira, Chandpur, Daradasasan, Dharadharpur, Hajpur, Kalantira, Kusal, Kanasan, Kantapara, Manatir, Papipur, Sahabad and Tentulia. All other shares besides that specified will be excluded from the sale.	Ram Charan Bose and others.	703 12 0	...	309 6 0
3353	Kt. Ta. Nilamani, Ph. Sungria.	605 0 0	The whole	...	Lala Chandramoni Rai and another.	...	141 0 0	...
3370	Ta. Mianjan, Ph. Abias.	841 0 0	Do.	...	Sheikh Fakrudin Ahmed and others.	...	275 0 0	...
3503	Ma. Jari, Ph. Dolagram.	1,983 0 0	Do.	...	Chaitan Charan Samal and others.	...	991 0 0	...
3507	Ma. Sadhacharan, Ph. Dolagram.	638 0 0	Do.	...	Sadhu Charan Samal and others.	...	319 0 0	...
3715	Ta. Bhagaban, Ph. Kodinda.	508 0 0	Do.	...	Gunanidhi Bhuyan and others.	...	254 0 0	...
3827	Kt. Ta. Itua, Ph. Kokakhand.	784 0 0	Do.	...	Govind Pallav Kanongo and others.	...	392 0 0	...

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4109	Kt. Ta. Puba-khand, Ph. Jhankad.	Rs. a. p. 3,053 0 0	...	Residuary share consisting of 8 annas in each of the mauzas Erdanga, Arara, Baingol, Bajedhenua, Dandamir, Dhan-chakpada, Gobindpur, Khadole, Kinailc, Kotakana, Kutilogramdayalpur, Paruna, Posala, Salajanga, Sanasitol, Tartole, Tentulipada and Tertang.	Amuindra Nath Mukherjee and others.	1,526 8 0	...	563 0 0
4109	Kt. Ta. Puba-khand Ardhendu, Ph. Jhankad.	3,053 0 0	...	All other shares besides that specified will be excluded from sale. *	Ardhendu Sekhar Mukherjee and another.	1,526 8 0	...	463 0 0
4110	Kt. Ta. Puba-khand, Ph. Jhankad.	863 0 0	The whole	Share consisting of 8 annas in each of the mauzas Erdanga, Arara, Baingol, Bajedhenua, Dandamir, Dhauchakapara, Gobindpur, Khadole, Kinailc, Kotakana, Kutilogramdayalpur, Faruna, Posala, Salajanga, Sanasitol, Tartole, Tentulipada and Tertang.	Purna Chandra Parija and others.	...	108 0 0	...
4306	Ta. Radhaprasad, Ph. Saraswati.	573 0 0	Do	All other shares besides that specified will be excluded from sale.	Radha Prasad Bore.	...	299 0 0	...

4336	1	Kt. Tape Nalati- giri Chintamani, Ph. Matkat- nagar.	1,551 0 0	..	Share consisting of 10 annas in each of the mauzas Champatipur, Haribhagat- pur, Kalyanpur, Mantir, Nalatigiri, Purusoianpur, Raghunathpur, Sahas- pur and Sarole.	Chintamani Sahu and others.	959 6 0	484 11 0				
4384		Ta. Lakhmi- naryanpur, Ph. Padmapur.	692 0 0	The whole	All other shares besides that specified will be excluded from sale.	Hari Prasad Bose.	...	316 0 0				
4395		Ta. Radhakanta- prasad, Ph. Baruan.	608 0 0	Do. ...		A r j u n Pati, manager for minor son Para- m'swar Pauda.	...	334 0 0				
4795		Ma. Brajasundar, Ph. Kodinda.	908 15 0	Do. ...		Ch a u d h u r y Chintamani Acharjee and others.	...	453 15 0				
4940		Ta. Srikrishna, Ph. Dolegram.	904 0 0	Do. ...		Gadadher Samal and others.	...	419 8 0				
4967		Ta. N a n d a Kumar, Ph. Painda.	720 0 0	Do. ...		Bishnu Charan Ghosh and others.	...	365 0 0				
5034		Ta. P a d m a Charan, Ph. Asureswar.	756 0 0	Do. ...		J a g a n n a t h Kanungo.	...	78 0 0				
5036		Ta. G o b i n d a, Ph. Asureswar	609 0 0	Do. ...		Kasinath Jagati and others.	...	305 0 0				
5047		Ma. N a r a y a n Chandra, Ph. Jhankar.	578 0 0	Do. ...		S u r e n d r a n a t h Sen and others.	...	289 0 0				

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Tauzi no.	Name of mahal and pargana.	Sadrjama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Name of proprietor to be sold.	If only a share is to be sold, the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
5208 2	Ta. J u j e s t i Radhakrishna, Ph. Baruan.	Rs. as. p. 1,808 0 0	...	Share consisting of 12 annas in Ma. Jampur, and 8 annas in Ma. Swain Kband. All other shares besides that specified will be excluded from the sale.	R a d h a k r i s h n a De and others.	Rs. a. p. 1,097 1 0	Rs. a. p. ...	Rs. a. p. 548 9 0
5212 1	Ta. Ramkrishna Radha Krishna, Ph. Baruan.	650 0 0	...	Share consisting of 12 annas in each of the Mas Nilakanthapur, Kakudikud, Deulpara, and 16 annas in Ma. Mendha.	R a d h a k r i s h n a De and others.	526 13 0	...	263 6 0
5325	Kt. Ta. Uday- n a t h, Ph. Benabar.	1,751 0 0	The whole	All other shares besides that specified will be excluded from the sale.	Somenath Das and others.	...	875 0 0	...
5326	Kt. Ta. Narabari, Ph. Benabar.	1,354 0 0	Do.	Birakishore Das and others.	...	1,354 0 0	...
5479	A. J. B. Ma. Bhaskar Naik, Ph. H a t i - munda.	508 0 0	Do.	Joydeb Samant Sinhar and others.	...	254 0 0	...
5719	Ta. Bhaban Sabu, Ph. Olas.	609 0 0	Dolagobind Sahu and others.	...	172 4 0	...

5764	Kt. Ta. Bira- bhadra, Ph. Jaj- pur.	555 0 0	Do.	Chaudhury Dibya- sinha Maha- patra and others.	...	198 10 0
5765	Kt. Ta. Narsing- Ram, Ph. Jaj- pur.	566 0 0	Do.	Chaudhury Nar- sing Charan Mahapatra.	...	283 0 0
5948	Ta. Bhubani, Ph. Alati.	2,183 0 0	Do.	Muralidhar Sahu	...	1,091 0 0
5949	Ta. Iswar Das, Ph. Alati.	797 0 0	Do.	Sree Raghunath Jeu, mft. Narayan C and dra Ray and another.	...	398 0 0
5998	Kt. Ta. Tarini- prasad, Ph. Deagan.	616 0 0	...	Residuary share consisting of 15 a. 5 p. 15 k. 1 b. 19 g. 0 c. 0 bd. in each of the mauzas Ban-sahi Baragudikud, Bilasuni, Dimiri, Ekberuan, Nuagan, Padatira, Panchanda, Raniola and Subarnapur.	Tarini Prasad Rai and others.	595 15 0	100 3 0
6063	Thaney Parama- nanda, Ph. Alati.	885 0 0	The whole.	All other shares besides that specified will be excluded from the sale *	Nakshyatrimalini Dei, wife of B h a g r a h i Biswal.	...	442 0 0
6064	Thaney Yassin Khan, Ph. Alati.	796 0 0	Do.	Munshi Jaimul Abedin Khan himself and manager for minor Munshi Jaikuddin Khan and others.	...	694 0 0
6100	Ta. Dasarathi, Ph. Saibiri.	2,055 0 0	Do.	C h a u d h u r y Brajasundar Das and another	...	2,055 0 0

1	2	3	4	5	6	7	8	9
Tauzi no.	Name of mahal and paragana.	Sadrjama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Name of proprietor of properties to be sold.	If only a share is to be sold, the sadr jama of such share	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
6101	Ta. Kruti bas Basudev, Ph. Saibiri.	Rs. a. p. 1,850 0 0	...	Share consisting of 16 annas in each of the mauzas Kulumundilo, Mundilo, Khusalirampana, and 24 a. 99 d. being the whole area of bata khewat no. 2/1 in lieu of 7 a. 8 p. 8 k. of mauza Biri-bati.	Gopinath Das Cloudhury.	1,065 8 0	...	534 4 0
6103	Ta. Radha krishna, Ph. Saibiri.	1,902 0 0	The whole	All other shares besides that specified will be excluded from the sale.	Choudhury Radhakrishna Das and another.	...	951 0 0	...
6104	Ta. Rambhari, Ph. Saibiri.	933 0 0	...	Residuary share consisting of 16 annas in each of the mauzas Gharinul, Kodai, Nailo, Naranpur, Nilamahal, Palasa, Puran, San Mandashahi and Tunda.	Sabughna Mal and another.	851 8 0	...	125 12 0
6106	Ta. Kulanosi, Ph. Saibiri.	1,699 0 0	...	All other shares besides that specified will be excluded from the sale.* Residuary share consisting of 16 annas in each of the mauzas Aksudha, Arhanga, Bagalpur and Sarambo. All other shares besides that specified will be excluded from the sale.*	Choudhury Nil- kantha Das.	1,030 3 0	...	138 0 0

6107	Ta. Jadumoni Haribandhu, Ph. Saibiri.	1,647 0 0	...	Share consisting of entire mauzas Gelpur, Madhusudapur, Mandasahi and Nachhipur. All other shares besides that specified will be excluded from the sale.	Choudhury Braja Sundar Das and another.	1,041 3 0	...	520 3 0
6108	Ta. Narabari, Ph. Saibiri.	1,638 0 0	...	Residuary share consisting of 16 annas in mauza Palasa. All other shares besides that specified will be excluded from the sale.*	Chandramoni Dibya, wife of Chaudhury Mritinjoy Das, manager for minor son Chaudhury Chandra Sekhar Das and others.	1,094 9 0	...	547 5 0
6109	Ta. Brajabandhu, Ph. Saibiri.	1,542 0 0	...	Residuary share consisting of entire mauzas Beoul, Gelpur and Titigan. All other shares besides that specified will be excluded from the sale.*	Chaudhury Bala- deb Das and another.	932 0 0	...	466 0 0
6111	Ta. Mrutanjoy, Ph. Saibiri.	1,414 0 0	...	Residuary share consisting of 16 annas in each of the mauzas Arana, Mandasahi and San Mandasahi. All other shares besides that specified will be excluded from the sale.*	Sree Chandra- moni Dibya, manager for minor son Chaudhury Chandra Sekhar Das and others.	754 0 0	...	377 0 0
6093	Ta. Janakinath, Ph. Katey.	533 0 0	The whole...	...	I nd r a m o n i Mohanty.	...	335 6 0	
7034	Ma. Sudarsan, Ph. Deogan.	567 0 0	Do.	Sundar Moni Dasi, wife of Ananda Chan- dra Mitra.	...	80 0 0	

1	2	3	4	5	6	7	8	9
Tauzi no.	Name of mahal and pargana.	Sadrjama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Name of proprietor of properties to be sold.	If only a share is to be sold, the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
7147	Thaney Danardan, Ph. Alti.	Rs. a. p. 642 0 0	The whole	...	Kanongo Janaki Ballav Das.	...	Rs. a. p. 321 0 0	Rs. a. p.
7148	Thaney Jadumoni, Ph. Alti.	510 0 0	Do.	Patait Paladeb Chandra Dhir and another.	...	255 0 0	Rs. a. p.
7229	Thaney Binode Chandra, Ph. Alti.	772 0 0	Do.	Binode Chandra Mchanty.	...	380 0 0	Rs. a. p.
7578	Ta. Bimala Charan, Ph. Tikan.	919 0 0	Do.	Dimala Charan Ray Chaudhury and another.	...	459 0 0	Rs. a. p.
7767	Kt. Ta. Raghaband, Ph. Benabar.	1,071 0 0	Do.	Rajkishore Das and others.	...	536 0 0	Rs. a. p.
7768	Kt. Ta. Govind Chandra, Ph. Benabar.	783 0 0	Do.	Nagendra Nath Das and another.	...	391 0 0	Rs. a. p.
8033	Kt. Ta. Charu, Ph. Tikan.	878 0 0	Do.	Kamala Devi, wife of Charu Charan Rai Chaudhury, manager for minor sons Salil Kumar Ray Chaudhury and others.	...	439 0 0	Rs. a. p.

8037	Kt. Ta. Bimala, Ph. Tikan.	Do. ...	833 0 0	...	Bimala Charan Rai Chaudhury and another.	...	416 0 0
8256	Ta. Bimala, Ph. Balubisi.	Do. ...	891 0 0	...	Bimala Charan Rai Chaudhury.	...	445 0 0
8257	Ta. Charu, Ph. Balubisi.	Do. ...	919 0 0	...	Kamala Devi, wife of Charu- chandra Rai Chaudhury, manager for minor sons Sail Kumar Rai Chaudhury and others.	...	459 0 0
8259	Ta. Ramesh, Ph. Balubisi.	Do. ...	2,195 0 0	...	Ramesh Chandra Rai Chaudhury.	...	1,097 0 0
8260	Ta. Bimala, Ph. Balubisi.	Do. ...	1,452 0 0	...	Amala Charan Rai Chaudhury and another.	...	726 0 0
8261	Ta. Charu, Ph. Balubisi.	Do. ...	1,502 0 0	...	Joganaya Devi, wife of Sushil Chandra Rai Chaudhury, manager for minor son Sailen Kumar Rai Chaudhury and others.	...	751 0 0
8265	Ta. Ramesh, Ph. Balubisi.	Do. ...	1,506 0 0	...	Ramesh Chandra Rai Chaudhury.	...	903 0 0
8266	Ta. Bimala, Ph. Balubisi.	Do. ...	1,248 0 0	...	Bimala Charan Rai Chaudhury and another.	...	624 0 0

1	2	3	4	5	6	7	8	9
Tauzi no.	Name of mahal and pargana.	Sirjama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Name of proprietor of properties to be sold.	If only a share is to be sold, the amount of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
8272	Ta. Ismail, Ph. Kokakhand.	Rs. a. p. 1,449 0 0	The whole	...	Chaudhury Mahamad Ismail Khan.	...	Rs. a. p. 632 2 9	Rs. a. p. ...
8273	Ta. Hussain, Ph. Kokakhand.	641 0 0	Do.	Syed Fazal Rabi, manager for minor nephew Syed Amir Hossen Chaudhury and others.	...	220 0 0	Rs. a. p. ...
8277	Kt. Ta. Ismail, Ph. Dalijora.	1,618 0 0	Do.	Chaudhury Mahamad Ismail Khan and another.	...	808 14 8	Rs. a. p. ...
8278	Kt. Ta. Hussain, Killa-Dalijora.	628 0 0	Do.	Syed Faza. Rabi, manager for minor nephew Syed Amir Hossen Chaudhury and others.	...	133 11 3	Rs. a. p. ...
8334	Ta. Srinath, Ph. Deogan.	673 0 0	Do.	Sreemati Dei, wife of Khetra Mohan Rai.	...	137 0 0	Rs. a. p. ...
9046	Garam-Sarada, Ph. Jhankar.	1,077 14 0	Do.	Triguna Charan Rai and others.	...	1,456 3 0	Rs. a. p. ...

9091	Balaram-Prahlad, Ph. Alti.	736 4 0	Do.	Prahlad Samal	...	368 4 0
9092	Balaram-Bhaja- krishna, Ph. Alti.	768 2 0	Do.	Bhagirathi Samal and others.	...	384 2 0
9100	Balaram-Bahem, Ph. Alti.	695 11 0	Do.	Munshi Bahem Khan.	...	347 11 0
9102	Balaram-Abdul, Ph. Alti.	635 14 0	Do.	Sheikh Abdul Jalil and others.	...	317 14 0
9110	Gopalpur-Iswar- prasad, Ph. Alti.	2,043 12 0	Do.	Iswar Prasad Das and others.	...	1,021 12 0
9123	Padmalabhpur- Udayanath, Ph. Diharakhpur.	958 6 0	Do.	Udayanath Lenka.	...	479 3 0
9124	Padmalabhpur- Dhanujay, Ph. Diharakhpur.	951 5 0	Do.	Dhanurjoy Lenka and others.	...	475 13 0

* If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale.

CUTTACK:

The 25th January 1939.

M. N. BASU,

Collector, Cuttack.

[2-2-10-2-1939.]

SALE NOTICE OF LANDS.

1. It is hereby notified that the undermentioned lands selected out of those attached in satisfaction of arrears of land revenue due by Garidi Bariki of Kuttini, the present registered landholder and a revenue defaulter, will be sold by public auction at the village of Gunupur in Gunupur taluk of the Koraput district on the 20th March 1939 or other day to which the sale may be adjourned. The sale will commence at 11 o'clock A.M. and the lands will be knocked down to the highest bidder.

2. The current revenue payable by the purchaser on the land for the whole (or remainder as the case may be) of current fasli is Rs. 245-0-10 as shown in detail in the statement at foot.

3. Purchasers will be required to deposit 15 per cent of the purchase-money at the time of sale, and if they fail to pay the remainder of the purchase-money within thirty days from the day of sale, the money deposited by them shall be liable to forfeiture.

4. When such deposit shall not be made, nor the remaining purchase-money paid up, the lands will be resold at the expense and risk of the first purchaser.

5. Persons bidding at a sale may be required to state whether they bid on their own account or as agents and in the latter case to deposit a written authority signed by their principals; otherwise their bids may be rejected.

6. The sale shall be stayed if the defaulter or other person acting on his behalf or claiming an interest in the land, tenders the full amount of the arrears of revenue with interest and other charges, provided such tender be made before sunset on the day previous to that appointed for sale.

7. The sale will not be final until confirmed by the Collector or other officer empowered in that behalf, and a period of thirty days will be allowed between sale and confirmation to admit of parties aggrieved by any proceedings in connexion with such sales presenting appeals. On confirmation of the sale, the lands will be registered in the name of the purchaser, and a certificate of sale signed and sealed by the Collector will be granted to him on payment of the stamp duty thereon.

8. It is to be distinctly understood that Government are not responsible for errors either in the description of the lands or in their estimated extent.

9. Purchasers will also understand that the assessment payable to Government on the land will be liable to alteration at any general revision of the Land Revenue settlement of the district.

NOTE.--This clause should be struck out if the land proposed to be sold is held on other than ryotwari tenure.

Taluk.	Village.	Name of defaulter.	Description of land—whether nanja, punja, or garden and buildings on it (if any) belonging to the defaulter.	FIELD.			Estimated extent.	Assessment. (Arrear amount.)	Amount payable by the purchaser on account of the kists for the current fasli falling due after the date of sale.
				Number.	Letter.	Name.			
Gunupur	Podda Sayi	Garidi Bariki	4 plots of lands yielding 3 garces of paddy with an assessment of Rs. 10 as noted below:— <i>I. Meja Polam.</i> 1. East—Dry field of Voona Ratnalu. 2. South—Wet field of Paidi Melia. 3. West—Wet field of Kuradu Haddia. 4. North—Wet field of Savara Purusudu. <i>II. Budiya Ma'o.</i> 1. East—Wet field of Budumuru Minna. 2. South—Wet field of Savara Haddia. 3. West—Wet field of Savara Mokka. 4. North—Wet field of Savara Lobbaru Jalacha. <i>III. Hinjelo Gocho Billo.</i> 1. East—Wet field of Jagannadha Raju. 2. South—Do. wet field of Buada. 3. West—Dry field of Savara Handuku. 4. North—Wet field of Savara Lanjam. <i>IV. Cheruvu Polam.</i> 1. East—Wet field of Paidi Kalia. 2. South—Wet field of Savara Kesavo. 3. West—Wet field of Subudhi Sukkayya. 4. North—Wet field of Chinnari Venkayya.				Lands yielding 3 garces of paddy.	Rs. a. p. 245 0 10	Rs. a. p. —

S. PATNAIK,

Sub-Deputy Collector.

SALE NOTICE OF LANDS.

1. It is hereby notified that the undermentioned lands selected out of those attached in satisfaction of arrears of land revenue due by Baviri Madhusudano of Kapaguda, the present registered landholder and a revenue defaulter, will be sold by public auction at the village of Gunupur in Gunupur taluk of the Koraput district on the 20th March 1939 day of January 1939 or other day to which the sale may be adjourned. The sale will commence at 11 o'clock A.M. and the lands will be knocked down to the highest bidder.

2. The current revenue payable by the purchaser on the land for the whole (or remainder as the case may be) of current fasli is Rs. 69-11-3 as shown in detail in the statement at foot.

3. Purchasers will be required to deposit 15 per cent of the purchase-money at the time of sale, and if they fail to pay the remainder of the purchase-money within thirty days from the day of sale, the money deposited by them shall be liable to forfeiture.

4. When such deposit shall not be made, nor the remaining purchase-money paid up, the lands will be resold at the expense and risk of the first purchaser.

5. Persons bidding at a sale may be required to state whether they bid on their own account or as agents, and in the latter case to deposit a written authority signed by their principals; otherwise their bids may be rejected.

6. The sale shall be stayed if the defaulter or other person acting on his behalf or claiming an interest in the land, tenders the full amount of the arrears of revenue with interest and other charges, provided such tender be made before sunset on the day previous to that appointed for sale.

7. The sale will not be final until confirmed by the Collector or other officer empowered in that behalf, and a period of thirty days will be allowed between sale and confirmation to admit of parties aggrieved by any proceedings in connexion with such sales presenting appeals. On confirmation of the sale, the lands will be registered in the name of the purchaser, and a certificate of sale signed and sealed by the Collector will be granted to him on payment of the stamp duty thereon.

8. It is to be distinctly understood that Government are not responsible for errors either in the description of the lands or in their estimated extent.

9. Purchasers will also understand that the assessment payable to Government on the land will be liable to alteration at any general revision of the Land Revenue settlement of the district.

NOTE.—This clause should be struck out if the land proposed to be sold is held on other than ryotwari tenure.

Taluk.	Village.	Name of defaulter.	Description of land—whether nanja, punja or garden and buildings on it (if any) belonging to the defaulter.	Field.			Estimated extent.	Assessment. (Arrear Amount.)	Amount payable by the purchaser on account of the lists for the current fasli falling due after the date of sale.	
				Number.	Letter.	Name.				
1	2	3	4	5	6	7	8	9	10	11
Gunpur ...	Kapaguda	Baviri Madhusudano.	One tiled house in Baviri Street of Kapaguda village measuring 35×12 feet and bearing union no. 491 of the Gunpur Union— <i>Boundaries.</i> 1. East—Terraced house of Baviri, Raghunani. 2. South—Compound wall of Venkata, Kristamma, Rajulagar. 3. West—Terraced house of Mohana Mohanty. 4. North—Road.				Length. Feet.	Breadth. Feet.	Rs. a. p.	Rs. a. p.
							35	12	69 11 3	

S. PATNAIK,
Sub-Deputy Collector.

NOTIFICATION.

It is hereby notified for general information that the District Board of Puri at a special meeting held on the 4th February 1939 resolved that the local cess be levied in the district of Puri during the year 1939-40 at the maximum rate of one anna per rupee on the annual value of the land, etc.

K. C. M. H. M. B. RAY,

Chairman, District Board, Puri.

PURI: 7th February 1939.

FEDERAL PUBLIC SERVICE
COMMISSION.

ELECTRICAL INSPECTOR OF MINES.

Applications are invited from British subjects of Indian domicile and subjects of Indian States, who have secured the necessary declaration, for a post of Electrical Inspector of Mines, Mines Department. Pay: (a) For direct recruits, Rs. 700—1,200. (b) For persons who have been in continuous Government employ since 15th July 1931, Rs. 950—1,550. Qualifications: (a) A University degree in Electrical Engineering. (b) Considerable practical experience in Electrical Workshops. Age not less than 35 years. This may be relaxed in the case

of Government servants. Full details on application from Secretary, Federal Public Service Commission, Delhi, or the High Commissioner for India, London. Last date for the receipt of applications, which must be on the prescribed form, accompanied by a Treasury Receipt for Rs. 7-8-0, 4th March 1939.

DELHI: 2nd February 1939.

OFFICE OF THE EXECUTIVE
ENGINEER, NORTHERN DIVISION.

NOTICE.

Sealed tender on plain paper, eventually to be drawn in Public Works Department Form K 2, will be received up to 2 P.M. on Wednesday, the 15th February 1939, by the Executive Engineer, Northern Division, for the construction of a retired line in first and second mile of Kharsua Embankment no. 17 A for Rs. 13,784 approximately excluding land charges. Any information required can be had from the office of the Executive Engineer, Northern Division.

M. I. KHAN,

*Executive Engineer,
Northern Division.*

CUTTACK: 7th February 1939.